National Company Law Tribunal

Allahabad Bench

CPNO. 113/NU/2013

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 12.10.2017

NAME OF THE COMPANY: History Foils & Palints Prt Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act of 1956

Sl. NO. Name Designation

Representation

Signature

1. 13. Shobhit Advocate. Petitionel

CP No. 113/ND/2013

Advocate, Shri Shobhit Chauhan for the petitioner. The case is fixed for the argument. However, the counsel informs that the process of settlement in the present case is in advance stage and settlement may come.

In view of this, one more opportunity is granted for the same. The case is fixed for report of settlement or argument on 15th November, 2017.

The matter be listed on 15th November, 2017

Date: 12/10/2017

H.P. Chaturvedi, Member(Judicial)

Typed by P.K.Jyoti